

National Company Law Tribunal

Allahabad Bench

CP NO. 98/ALD/2017 CA No. 79/
ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

NAME OF THE COMPANY: Grangetic Hotels Pvt. Ltd

SECTION OF THE COMPANIES ACT: 230/232 of the Companies Act of 2013

Sl. NO.	Name	Designation	Representation	Signature
1.	M. K. Bagri	O.L. ALD	Advocate for ALD	
2.				

CP No. 98/ALD/2017, CA No. 79/ALD/2017

Advocate Shri J.Nagar, along with V.K.Srivastava, Advocate for the petitioner. Shri M.K.Bagri, O.L. for the Central Government representing the office of the R.D. He seeks further four weeks time to file representation/ affidavit on behalf of R.D. Since, this matter is quite old. Hence, only two weeks time is granted to the office of R.D. for filing its representation/affidavit.

Meanwhile, the O.L. is also liberty to file its report by serving an advance copy to the opposite counsel.

The matter be listed on 30th October, 2017.

Dated:10.10.2017

H.P. Chaturvedi, Member (Judicial)

Typed by
P.K. Jyoti